

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No. 10818-10823/2008

HARYANA URBAN DEV.AUTHORITY Petitioner(s)

VERSUS

DELHI ASSAM ROADWAYS CORP.LTD.& ORS. Respondent(s)

WITH SLP(C) NO. 10763 of 2009

SLP(C) NO. 11628 of 2009

SLP(C) NO. 11635-11639 of 2008

SLP(C) NO. 11861-11865 of 2008

SLP(C) NO. 12442-12446 of 2008

SLP(C) NO. 12448-12449 of 2008

SLP(C) NO. 12450-12451 of 2008

SLP(C) NO. 12454-12458 of 2008

SLP(C) NO. 12557 of 2008

SLP(C) NO. 13338 of 2009

SLP(C) NO. 13348 of 2009

SLP(C) NO. 16228-16231 of 2008

SLP(C) NO. 16957-16960 of 2008

SLP(C) NO. 16979-16983 of 2008

SLP(C) NO. 17102-17106 of 2008

SLP(C) NO. 17453-17454 of 2008

SLP(C) NO. 17671-17672 of 2008

SLP(C) NO. 18084-18088 of 2008

SLP(C) NO. 18120 of 2008

SLP(C) NO. 19304-19308 of 2008

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SLP(C) NO. 19309-19313 of 2008

SLP(C) NO. 20067 of 2008

SLP(C) NO. 22470-22474 of 2008

SLP(C) NO. 22498-22502 of 2008

SLP(C) NO. 23235-23239 of 2008

SLP(C) NO. 24291-24295 of 2008

SLP(C) NO. 24484-24488 of 2008

SLP(C) NO. 27747 of 2008

SLP(C) NO. 3046-3050 of 2009

Date: 05/07/2011 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)

Mr. U. U. Lalit, Sr. Adv.
Mr. Prasenjit Keswani, Adv.
Mr. Manu Beri, Adv.

For Respondent(s)

Mr. Manjit Singh, Adv.
Mr. Tarjit Singh, Adv.
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

In order dated 29.04.2011, at page No. 5 in para
No.2, the words "Delhi Assam Roadways Corporation Ltd."
will be read as "Delhi Assam Roadways Corporation Ltd. (now
known as DARCL Logistics Limited)".

(NIDHI CHUGH)
Sr. P.A.

(RENUKA SADANA)
Court Master